

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.03.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1841 of 2026 in Comp. App. (AT) No. ___ of 2026	Radiant Inn Private Limited Through Its Member(S)/Director(S) :-Deepak Ashutosh Bhardwaj & Suhani Deepak Bhardwaj Vs. Registrar of Companies, Mumbai	Anup Lohiya
2.	I.A. No. 1842 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Outvision Technologies Private Limited Through Its Voluntary Liquidator Vighneshwar Bhat Vs. Registrar of Companies, Delhi	Arpita Yadav
3.	I.A. No. 1843 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Otipy Internet Private Limited Vs. ---	Md Adil Alam
4.	I.A. No. 1844 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Uttarakhand Power Corporation Ltd. Vs. Raman Sibal & Ors.	Yakesh Anand
5.	I.A. No. 1845 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Vikesh Nanku Yadav Vs. Enquest Petrosolutions Pvt. Ltd. & Anr.	Geetika Sharma

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